

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 24.01.2019

**ORDER NO. 21 OF 2019**

Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore from **04/03/2019 to 08/03/2019** to the extent indicated below:-

| COURT  | PERIOD                               | WORK ASSIGNED   |
|--|--------------------------------------|---|
| Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical) | From <b>04/03/2019 to 05/03/2019</b> | Larger Bench matters.                                   |
| Hon'ble Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)                                     | From <b>06/03/2019 to 08/03/2019</b> | Customs, Excise and Service Tax Division Bench matters. |

Note:-

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,

  
(Bineesh Kumar K. S.)

Registrar

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Dy. Registrar

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 24.01.2019

**ORDER NO. 22 of 2019**

Hon'ble President is pleased to modify the roster order no. 18 of 2019 for the period **07/02/2019 to 08/02/2019 for CESTAT, Allahabad** to the extent indicated below:-

| COURT  | PERIOD                               | WORK ASSIGNED                |
|--|--------------------------------------|------------------------------|
| Hon'ble Sh. Anil G. Shakkarwar, Member (Technical) | From <b>07/02/2019 to 08/02/2019</b> | Single Member Bench Matters. |

Note:- As soon as Larger Bench hearing is over Hon'ble Sh. Anil G. Shakkarwar, Member (T) will sit in the DB presided by Hon'ble Ms. Archana Wadhwa, Member (J).

By order,



**(Bineesh Kumar K. S.)**

**Registrar**

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24/1/19  
**Dy. Registrar**